

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:543
ANSWERED ON:26.02.2015
PRANAHITA CHEVELLA
Boianapalli Shri Vinod Kumar

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the details of the guidelines/criteria laid down for declaring a project as national project;
- (b) whether the Government has a proposal for according the status of national project to Pranahita Chevella project in Telangana State;
- (c) if so, whether any deliberations/ meetings have been convened in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(PROF.SANWAR LAL JAT)

- (a) New projects could be considered for inclusion as National Projects if they fulfill the following selection criteria:
 - (i) International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
 - (ii) Inter-State projects which are dragging on due to non- resolution of inter-state issues relating to sharing of costs, rehabilitation, aspects of power production etc. including river interlinking projects.
 - (iii) Intra-State projects with additional potential of more than 2,00,000 ha with no dispute regarding sharing of water and where hydrology is established.
 - (iv) Extension, renovation and modernization projects envisaging restoration of lost potential of 2 lakh or more subject to certain conditions.
- (b) to (d) The project is under appraisal in Central Water Commission. The statutory clearances from Ministry of Envi- ronment & Forest and Ministry of Tribal Affairs are also awaited, which are to be submitted by the project authorities. The project could be considered for the status of National Project only when the project as submitted by the State Government is techno economically viable and fulfills the criteria as laid down in the Guidelines for National Projects subject to all other statutory clearances from respective Ministries/Departments.